

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 23590/2017

(Arising out of impugned final judgment and order dated 27-10-2016 in CRLA No. 414/2004 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PAWAN KUMAR

Respondent(s)

(WITH IA No.86469/2017-CONDONATION OF DELAY IN FILING and IA No.86473/2017-EXEMPTION FROM FILING O.T. and IA No.86471/2017-CONDONATION OF DELAY IN REFILING)

Date : 16-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Rana Mukherjee, Sr. Adv.
 Mr. Ajay Vikram Singh, AOR
 Ms. Priyanka Singh, Adv.
 Ms. Pranjali Goel, Adv.
 Mr. Shekhar Shotiya, Adv.

For Respondent(s) Mr. Mohit Kumar Gupta, Adv.
 Ms. Surabhi Sanchita, AOR

UPON hearing the counsel the Court made the following
O R D E R

1 Delay condoned.

2 Leave granted.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
COURT MASTER